GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2741 ANSWERED ON 22.12.2022

ADDITION OF RENEWABLE ENERGY GENERATION CAPACITY

2741. SHRI KALYAN BANERJEE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the country is

unlikely to achieve its target of adding 175 Gigawatts of renewable energy generation capacity by December, 2022 at its current pace;

(b) if so, the reasons behind 34 percent shortfall for the target of 2022 therein;

(c) the details of projects and funding during the last five years and the current year for the said purpose in the State of West Bengal; and

(d) whether the Government proposes to reduce basic customs duty on the import of solar modules and cells to encourage domestic manufacturing and if so, the details thereof?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) & (b): Against the target of achieving 175 GW of Renewable Energy installed capacity by 2022, a total of 166.36 GW of renewable energy capacity has been installed in the country as on 30.11.2022. This includes 61.97 GW Solar Power, 46.85 GW Large Hydro Power, 41.89 GW Wind Power, 10.73 GW Bio-Power and 4.92 Small Hydro Power.

Further, a capacity of 76.37 GW is under various stages of implementation and a capacity of 37.16 GW is under various stages of bidding.

(c): A total of 1943.22 MW Renewable Energy capacity has been installed in the state of West Bengal as on 30.11.2022. This includes 1341.20 MW Large Hydro Power, 179.82 MW Solar Power, 323.70 MW Bio-power and 98.50 MW Small Hydro Power.

Further, 1.81 lakh no. of Solar Lightning System and 1730 KWp off-grid power packs has been installed in the state of West Bengal as on 30.11.2022.

The details of funds released as Central Financial Assistance (CFA) by the Ministry of New & Renewable Energy (MNRE) for implementation of various renewable energy schemes/ programmes in the State of West Bengal during the last five years and current year i.e. from 2017-18 to 2022-23 (upto November, 2022) are given below:

	(Rs. in Crores)
Year	Central Financial Assistance
	(CFA) Released
2017-18	6.58
2018-19	4.19
2019-20	13.38
2020-21	0
2021-22	0.51
2022-23 (up to Nov 2022)	0.07

(d): The Government has imposed Basic Customs Duty on import of solar PV cells (HS Code: 85414200) and on import of solar PV modules (HS Code: 85414300) with effect from 1st April, 2022, to provide level playing field to domestic solar PV cell and module manufacturers. Presently, there is no proposal under consideration of MNRE for reducing the Basic Customs Duty on import of solar PV cells (HS Code: 85414200) and on import of solar PV modules (HS Code: 85414300).